

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. 95**

TO BE ANSWERED ON THE 31ST JULY, 2024/ SRAVANA 9, 1946 (SAKA)

CAPACITY BUILDING AND TRAINING OF INVESTIGATORS

***95 # SHRI NEERAJ SHEKHAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any provision for capacity building and training of investigators and prosecutors handling cases of sexual assault against women and children under the Women Safety Schemes;

(b) if so, the details of the number of investigators and prosecutors trained therefor; and

(c) the category of persons who would be trained under this provision?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (C) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO.*95 DUE FOR ANSWER ON 31.7.2024 REGARDING “CAPACITY BUILDING AND TRAINING OF INVESTIGATORS”

(a) to (c) Yes sir. In order to address the necessity for capacity building of manpower in forensic sciences, MHA is undertaking training for Investigating Officers, Prosecutors, and Medical Officers from States/UTs in collection, storage and handling of DNA evidence and use of Sexual Assault Evidence Collection Kits. So far 32,177 Investigating Officers, Prosecutors and Medical Officers have been trained by the Bureau of Police Research and Development (BPR&D) and the LNJNI National Institute of Criminology and Forensic Sciences (now Delhi campus of the National Forensic Sciences University). The Ministry of Home Affairs has also distributed 18020 Sexual Assault Evidence Collection Kits to the States/UTs as part of this training.
